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M. Nanda Vrs. UOI

Orders/Directions Sl. No. 7

O.A. No. 260/00949 of 2014

Order dated: 03.02.2016

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. S.R.Pati, Ld. Counsel for the applicant, and Mr. B.P.Nayak, Ld. ACGSC appearing for the Respondents.

Memo dated 02.02.2016 filed at Flag-X for withdrawal of this O.A. is taken on record. Accordingly, the O.A. is disposed of being withdrawn.



MEMBER(Admn.)



MEMBER(Judl.)

RK